

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Ins) No. 1462 of 2019

IN THE MATTER OF:

Prakash Kalash

...Appellant

Versus

M/s Apeejay Surrendra Park Hotels Ltd. & Anr.

...Respondents

Present:-

For Appellant: Mr. Krishna Mohan K Menon, Advocate.

For Respondent: Mr. Vijay Kandel, Advocate for R-1.

Mr. Divyanshu Srivastava, Advocate for R-2

O R D E R

(Virtual Mode)

16.07.2020 Heard learned counsel for the parties at length. Parties may file their Written Submissions, not more than three pages within a week.

Reserved for Judgment.

**[Justice Jarat Kumar Jain]
Member (Judicial)**

**[Balvinder Singh]
Member (Technical)**

**[V.P. Singh]
Member (Technical)**

R.N./ nn.